

| Nomination of cases by Hon'ble The Chief Justice on 07/07/2015 | | | |
|---|---|---|------------------------------------|
| Sl no. | Case details | Nominated to- | File delivered in section |
| DB of Hon....., J | | | |
| 1 | Spl. A. - 22/2011 | Hon. Rajes Kumar, J. | Spl. A. Section on 08/07/2015 |
| 2 | Spl. A. - 10/2011 | Hon. Rajes Kumar, J. | Spl. A. Section on 08/07/2015 |
| 3 | Writ C – 63606/2009 | Hon. Arun Tandon, J. | Writ C-II Section on 08/07/2015 |
| 4 | F.A. - 841/2014 (Modification Application) | Hon. Tarun Agarwala, J. | First Appeal Section on 08/07/2015 |
| 5 | Writ Tax – 694/2014 (Modification Application) | Hon. Dilip Gupta, J. | Writ Tax Section on 08/07/2015 |
| 6 | I.T.A.Defective – 9/2014 (Correction Application) | Hon. Arun Tandon, J. | STR/TTR Section on 08/07/2015 |
| 7 | I.T.A. - 456/2005 (Correction Application) | Hon. Tarun Agarwala, J. | STR/TTR Section on 08/07/2015 |
| In DB as a member | | | |
| 8 | Crl. A. - 2546/2013 with Crl. A. - 2316/2013 | Hon. M. C. Tripathi, J. | Crl. A. Section on 08/07/2015 |
| 9 | Crl. A. - 7206/2010 with Crl. A. - 2336/2013 with Crl. A. - 6771/2010 | Hon. Bachchoo Lal, J. | Crl. A. Section on 08/07/2015 |
| 10 | Crl. A. - 1575/2013 with Crl. A. U/S 372- 150/2013 with Crl. A. - 1318/2013 | Hon. M. C. Tripathi, J. | Crl. A. Section on 08/07/2015 |
| 11 | Crl. A. - 689/2014 with Crl. A. - 582/2014 | Hon. K. N. Bajpayee, J. | Crl. A. Section on 08/07/2015 |
| Bench Comprising | | | |
| 12 | Writ Tax – 128/2011 (Modification Application) | Hon. Arun Tandon, J. and Hon. Pankaj Mithal, J. | Writ Tax Section on 08/07/2015 |
| 13 | I.T.A. - 287/2000 (Review Application) | Hon. Arun Tandon, J. and Hon. B. Amit Sthalekar, J. | STR/TTR Section on 08/07/2015 |
| Hon....., J. | | | |
| 14 | Civil Revision – 511/2014 with F.A. - 450/2009 | Hon. Sunita Agarwal, J. (all connected cases) | Spl. A. Section on 08/07/2015 |
| 15 | Writ B – 5716/1978 | Hon. Ran Vijai Singh, J. | Writ B Section on 08/07/2015 |

| | | | |
|--|---|--|---|
| 16 | Writ B – 7087/1979 | Hon. Ran Vijai Singh, J. | Writ B Section on 08/07/2015 |
| 17 | Writ B – 9783/1982 | Hon. Ran Vijai Singh, J. | Writ B Section on 08/07/2015 |
| 18 | CrI. Revision – 1933/2014 with CrI. Revision Defective – 254/2014 | Hon. Manoj Misra, J. | CrI. Revision Section on 08/07/2015 |
| 19 | CrI. Revision – 663/2015 | Hon. Shashi Kant, J. | CrI. Revision Section on 08/07/2015 |
| 20 | W. P. - 36546/2015 | Hon. V. K. Birla, J. | Listing Section on 07/07/2015 |
| 21 | W. P. - 36230/2015 | Hon. V. K. Birla, J. | Computer Fresh Section on 07/07/2015 |
| 22 | Writ B – 28157/2015 | Hon. Anjani Kumar Mishra, J. | Listing Section on 07/07/2015 |
| Appropriate Court dealing with such matters | | | |
| 23 | Writ C – 11561/1981 | Appropriate Court dealing with such matters | Writ C-I Section on 08/07/2015 |
| 24 | CrI. Contempt – 26/2015 | Appropriate Court dealing with such matters | Contempt Section on 08/07/2015 |
| 25 | W. P. - 36249/2015 | Appropriate Court dealing with such matters | Computer Fresh Section on 07/07/2015 |
| Special Order | | | |
| 26 | A227 – 2833/2015 (Nomination Application – 215201/2015) with Nomination Application – 215207/2015 with A227 – 3050/2015 with Civil Revision – 143/2015 with Civil Revision – 145/2015 with Civil Revision – 146/2015 | Place all the connected cases before Hon'ble Pankaj Mithal, J. and Nomination Application – 215207/2015 “ No ground made out. Rejected” | Writ C-I Section on 07/07/2015 |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
08/07/2015